

**NATIONAL COMPANY LAW TRIBUNAL  
JAIPUR BENCH**  
*(through web-based video conferencing platform)*

Item No. 114  
CP No. (IB)- 07/95/JPR/2023  
Under Section 95 of IBC, 2016

**In the matter of:**

**Bank of Maharashtra**

**... Applicant/Financial Creditor**

**Versus**

**Mrs. Sudha Gupta**

**... Respondent/Personal Guarantor**

**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER  
HON'BLE MR. RAJEEV MEHROTRA, TECHNICAL MEMBER**

**Present Through Video Conferencing: -**

For the Applicant : None-appeared

For the Respondent : Karan Pratap Singh, Adv.

**ORDER**

None for the Petitioner. Mr. Karan Pratap Singh, Adv. appearing on behalf of the Respondent/ Personal Guarantor who seeks time to file reply. Reply, if any, may be filed within three weeks with advance copy to the opposite counsel. List the matter on 11.10.2023.



(Rajeev Mehrotra)  
Technical Member



(Deep Chandra Joshi)  
Judicial Member

September 15, 2023